

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412
COMT-P/14/ND/2021 IA/629/ND/2022 IA/954/ND/2022,
IA/2437/ND/2022 in IB/699/ND/2019

IN THE MATTER OF:

Punjab National Bank	...	Applicant
Versus		
M/s Dhir Global Industria Pvt Ltd	...	Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Sahil Bhatia,
Mr. Vaibhav Mendiratta, Advocates
For the Respondent : Mr. M. Dutta, Mr. Vivek Malik, Mr. Karan Agarwal, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
13.02.2023.

Sd/-
Vishal Rana
Court Officer
Court-IV